

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4628
ANSWERED ON:23.04.2013
SCHEMES OF NSKFDC
Agarwal Shri Jai Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented by the National Safai Karamcharis Finance Development Corporation (NSKFDC) for the overall social and economic upliftment of the safai karamcharis and their dependents;
- (b) the time since when these schemes have been implemented and the details of the funds spent on them annually;
- (c) the amount of funds allocated and released by the NSKFDC during the current year, State-wise and the extent of utilization achieved by the State channelising agencies, State-wise; and
- (d) the extent to which these schemes have been successful in uplifting the safai karamcharis?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) The details of the Schemes and the time since when these Schemes are being implemented for social and economic upliftment of the Safai Karamcharis and their dependents, by the NSKFDC through State Channelising Agencies (SCAs) across the country are at Annexure A.

Scheme-wise funds disbursed annually (upto 31.03.2013) are at Annexure-B.

(c) During the current Financial Year 2013-14, NSKFDC has already allocated the funds to the SCAs as per Memorandum of Understanding (MoU) targets of the Corporation. The State-wise details of funds allocated for the current financial year 2013-14 are at Annexure-C. No funds have been released during the current financial year 2013-14.

(d) NSKFDC has so far extended the financial assistance to 27 States with total amounting to Rs. 829.81 crores for covering 248,019 beneficiaries. Further, NSKFDC has also released the grant-in-aid of Rs. 10.90 crores for providing training to 15062 candidates (as on 31.03.2013).